GOVERNMENT OF INDIA MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO. 1864

TO BE ANSWERED ON MARCH 09, 2016

DRAW OF DDA FLATS

No. 1864 SHRI KANWAR SINGH TANWAR:

Will the Minister OF URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to announce/launch new system/policy under which the lucky draw of the flats constructed by Delhi Development Authority (DDA) before the starting of construction in place of after the completion of flats;
- (b) if so, the details thereof;
- (c) whether under the said policy/system the allottees are entitled to lodge a complaint in case of substandard material being used in the construction; and
- (d) if so, the details of the procedure fixed in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

- (a) & (b): No, Madam. Delhi Development Authority (DDA) has informed that it has not approved any change in the current policy/system of draw of flats.
- (c) & (d): Yes, Madam. The allottee can lodge a complaint through the feedback link available on DDA's website.
